

**CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW  
BENCH LUCKNOW  
CONTEMPT PETITION NO. 86 of 2009  
In  
ORIGINAL APPLICATION No. 319 of 2007**

This, the 25<sup>th</sup> day of August, 2015.

**HON'BLE MR. NAVNEET KUMAR, MEMBER(J)**

Sujat Hussain, aged about 29 years, s/o Late Sri Sarwar Hussain, R/o 99/193, Nala Road Kanpur.

**Applicant**

**By Advocate:** Sri Amit Verma for Sri A. Moin.

Versus

1. Col. Kamlesh Chandra, Chief Post Master General, U.P. Circle Lucknow.
2. Dr. Sarita Singh, Chief Post Master General U.P. Circle Lucknow.

**Respondents.**

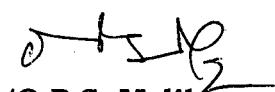
**By Advocate:** Sri S. P. Singh

**ORDER(ORAL)**

**HON'BLE MR. NAVNEET KUMAR, MEMBER(J)**

The present Contempt Petition is preferred by the applicant for on compliance of order dated 10<sup>th</sup> July 2008 passed in O.A. No. 319 of 2007 through which the Tribunal directed the respondents to consider the claim of the applicant for compassionate appointment as per rules.

2. Learned counsel for the respondents Sri S. P. Singh, also submits that in terms of order dated 20.8.2015, the applicant has been given appointment as Multi Tasking Staff Bijnore Division. Under such a circumstances, the order passed by the Tribunal has been fully complied with and the applicant has been given appointment. As such, nothing survives to be adjudicated in the present contempt petition.
3. Accordingly, the contempt petition is dismissed. Notices issued to the respondents are discharged.

  
(O.P.S. Malik)  
Member (A)

  
V.P. Alrawal  
(Navneet Kumar)  
Member (J)

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